

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 183 of 1995

Monday this the Tenth Day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

N.P.Backer,
Nadukudi Puthen Pura, Mudavoor PO,
Vazhappilly, Muvattupuzha,
Temporary Status Mazdoor,
Office of the Sub Divisional Officer,
Telecom, Muvattupuzha. Applicant

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

1. The Sub Divisional Officer,
Telegraphs, Idukki.
2. The Sub Divisional Officer,
Telegraphs, Muvattupuzha.
3. The Chief General Manager,
Telecom, Kerala Circle,
Trivandrum.
4. Union of India represented by
Secretary to Government,
Ministry of Communications,
New Delhi. Respondents

(By Advocate Mr. James Kurien, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant claims regularisation in Group 'D'
with effect from 31.3.1994 on completion of ten years
service. Respondents would submit that the ten years
service will be completed only on 31.3.1995 and
that applicant will be regularised immediately. We
record the submission of respondents. After the

order of regularisation is granted if applicant feels that regularisation ought to be from a prior date, he may state his case before the department and seek an adjudication.

2. With the aforesaid direction, we dispose of the application. No costs.

Dated the 10th day of April, 1995.

P. Venkatakrishnan
P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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